

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3309

ANSWERED ON:12.12.2014

BLACK MONEY

Ering Shri Ninong;Karunakaran Shri P.;Mohan Shri P. C.;Mondal Shri Sunil Kumar;Suresh Shri Doddaalahalli Kempegowda

Will the Minister of FINANCE be pleased to state:

- (a) whether first report of the Special Investigation Team (SIT) on black money has since been made public;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the time by which the report is likely to be made public?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAYANT SINHA)

(a) to (c) : The first report of the Special Investigation Team (SIT) was submitted in Hon'ble Supreme Court and the Court vide Order dated 20.08.2014 had directed to keep the report in sealed cover in the custody of the Secretary General of Hon'ble Supreme Court.